

(19)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD.

O.A.NO. 321 of 1992.

Between

Dated: 16.4.1992.

1. T.Samudra Veni.  
2. Y.Padmavathi.  
3. P.Mohan Rao.

...  
And

Applicants

1. Senior Divisional Personnel Officer, South Central Railway, Vijayawada.  
2. The Divisional Personnel Officer, S.C.Railway, Vijayawada.  
3. Chief Medical Superintendent, Railway Hospital, S.C.Railway, Vijayawada.

...

Respondents.

Counsel for the Applicants  
Counsel for the Respondents

: Sri. P.Krishna Reddy.

: Sri. N.V.Ramana, SC for Railways.

CORAM:

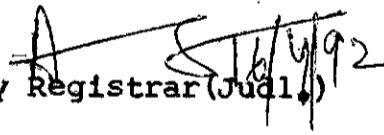
Hon'ble Mr. R.Balasubramanian, Administrative Member  
Hon'ble Mr. T.Chandra Sekhar Reddy, Judicial Member.

(Order passed by Hon'ble Sri. R.Balasubramanian, Member(Admn.

Sri P.Krishna Reddy, learned counsel for the applicants states that the impugned order dated 25.3.1992 is a reversal of the earlier seniority list dated 28.8.1989 without notice. He also points out that the applicants have submitted representation dated 8.4.1992 to the Senior Divisional Personnel Officer, SC Railway, Vijayawada. It is also alleged that in the meantime the Respondents have stopped engaging the applicants. Sri N.V.Ramana, heard for the Respondents.

2. After hearing both the counsels, we direct the respondents to dispose of the representation dated 8.4.1992 within a reasonable time and till the disposal of the representation dated 8.4.1992 by the respondents, the applicants shall be continued to be engaged based on the original seniority list dated 28.8.1989. With the above directions we dispose of the application with no order as to costs at the admission stage itself. The applicants are however at liberty to approach us if they are not satisfied with the disposal of their representation dated 28.8.1989.

3. In view of the directions given in the O.A., the M.A.442/92 in O.A.NO.321/92 is dismissed as unnecessary.

  
Deputy Registrar(Judicial)

Copy to:-

1. Senior Divisional Personnel Officer, South Central Railway, Vijayawada.  
2. The Divisional Personnel Officer, South Central Railway, Vijayawada.  
3. Chief Medical Superintendent, Railway Hospital, South Central Railway, Vijayawada.  
4. One copy to Sri. P.Krishna Reddy, advocate, CAT, Hyd-bad.  
5. One copy to Sri. N.V.Ramana, SC for Railways, CAT, Hyd-bad.  
6. One spare copy.

Rsm/-

O.A. 321/92

TYPED BY

COMPARED BY

CHECKED BY *✓*

APPROVED BY

THE HON'BLE MR.

V.C.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY :  
MEMBER (JUDL)

AND

THE HON'BLE MR. C.J. ROY : MEMBER (JUDL)

Dated: 16/4/1992

ORDER / JUDGMENT

R.A./C.A./M.A. No.

in  
O.A. No. 321/92

T.A. No. (W.P. No.     )

Admitted and interim directions  
issued

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for Default.

M.A. Ordered/Rejected.

No order as to costs.

pvm.

